


OFFICE OF THE DISTRICT & SESSIONS JUDGE, SIRSA.

O R D E R

All the Judicial Officers posted in this Sessions Division are hereby directed to take up the pending cases on day to day basis instead of taking up the same in advance. They are further directed to conduct the proceedings in the cases with immediate effect, if any application is moved by any counsel/party in pursuance to the order dated 09.10.2020 passed by undersigned.

All concerned be informed accordingly.


Dated: 12.10.2020


District & Sessions Judge
Sirsa.

Endst.No. 7797-7800 dated 12-10-2020

Copy is forwarded to:

- 1 All the Judicial Officers working in this Sessions Division.
- 2 The Superintendent of Police, Sirsa.
- 3 The District Attorney, Sirsa.
- 4 The President, Bar Associations, Sirsa, Dabwali, Ellenabad & Rania.
for information & necessary action.


District & Sessions Judge
Sirsa.